

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 113**  
**(IB)-35(PB)/2020**

**IN THE MATTER OF:**

Hemant Kumar  
Vs.

M/s Educomp Raffles High Education Ltd

... Applicant/Petitioner

... Respondent

**Order Under Section 9 of IBC, 2016**

**Order delivered on 23.01.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**MS. SUMITA PURKAYASTHA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Saksham Ahuja, Adv.  
For the Respondent : -

**ORDER**

List on 19.02.2020.

-sd-  
**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

-sd-  
**(SUMITA PURKAYASTHA)**  
**MEMBER (TECHNICAL)**

23.01.2020  
Aarti Makker